

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

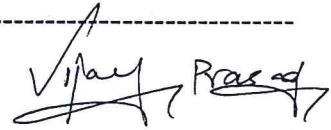
APPLICATION NUMBER :
PETITION NUMBER : CP/5/2016
NAME OF THE PETITIONER(S) : First City Investments Ltd
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

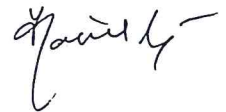
T.M. Vijay Prasad
PCS

Petitioner



HARISH CHOWDHARY.
FOR. T.M. NADU & CO

RESP.



ORDER

Counsels for both the parties are present and submitted that the parties are exploring the possibilities of settlement and prayed for time. Put up on **13.12.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)